

**FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR**

**VARDHMAN INFRADEVELOPERS PRIVATE LIMITED OPERATING IN  
REAL ESTATE ACTIVITIES AT  
GREATER NOIDA, UTTAR PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	NAME OF THE CORPORATE DEBTOR ALONG WITH PAN & CIN/ LLP NO.	VARDHMAN INFRADEVELOPERS PRIVATE LIMITED CIN: U45200DL2010PTC207136
2.	ADDRESS OF THE REGISTERED OFFICE	401-414, 4th FLOOR SHAHPURI TIRATH SINGH TOWER, C- 58, JANAKPURI , DELHI, Delhi, India - 110058
3.	URL OF WEBSITE	<a href="https://www.cirpvidpl.in/">https://www.cirpvidpl.in/</a>
4.	DETAILS OF PLACE WHERE MAJORITY OF FIXED ASSETS ARE LOCATED	ALFA SQUARE MALL LOCATED AT PLOT NO.3A, SECTOR-ALPHA 1, GREATER NOIDA
5.	INSTALLED CAPACITY OF MAIN PRODUCTS/ SERVICES	REAL ESTATE CONSTRUCTION ACTIVITIES
6.	QUANTITY AND VALUE OF MAIN PRODUCTS/ SERVICES SOLD IN LAST FINANCIAL YEAR	N.A
7.	NUMBER OF EMPLOYEES/ WORKMEN	NIL
8.	FURTHER DETAILS INCLUDING LAST AVAILABLE FINANCIAL STATEMENTS (WITH SCHEDULES) OF TWO YEARS, LISTS OF CREDITORS ARE AVAILABLE AT URL:	<a href="https://drive.google.com/drive/folders/1_si-uem-ZK47_wHhFv84CHdYjrtoU-bi?usp=drive_link">https://drive.google.com/drive/folders/1_si-uem-ZK47_wHhFv84CHdYjrtoU-bi?usp=drive_link</a>
9.	ELIGIBILITY FOR RESOLUTION APPLICANTS UNDER SECTION 25(2)(H) OF THE CODE IS AVAILABLE AT URL:	<a href="https://drive.google.com/drive/folders/1_si-uem-ZK47_wHhFv84CHdYjrtoU-bi?usp=drive_link">https://drive.google.com/drive/folders/1_si-uem-ZK47_wHhFv84CHdYjrtoU-bi?usp=drive_link</a> OR WRITING AN EMAIL AT : <a href="mailto:cirp.vidpl@gmail.com">cirp.vidpl@gmail.com</a>
10.	LAST DATE FOR RECEIPT OF EXPRESSION OF INTEREST	13-05-2025
11.	DATE OF ISSUE OF PROVISIONAL LIST OF PROSPECTIVE RESOLUTION APPLICANTS	23-05-2025
12.	LAST DATE FOR SUBMISSION OF OBJECTIONS TO PROVISIONAL LIST	28-05-2025
13.	DATE OF ISSUE OF FINAL LIST OF PROSPECTIVE RESOLUTION APPLICANTS	07-06-2025
14.	DATE OF ISSUE OF INFORMATION MEMORANDUM, EVALUATION MATRIX AND REQUEST FOR RESOLUTION PLANS TO PROSPECTIVE RESOLUTION APPLICANTS	12-06-2025
15.	LAST DATE FOR SUBMISSION OF RESOLUTION PLANS	12-07-2025
16.	PROCESS EMAIL ID TO SUBMIT EXPRESSION OF INTEREST	<a href="mailto:cirp.vidpl@gmail.com">cirp.vidpl@gmail.com</a>
17.	DETAILS OF THE CORPORATE DEBTOR'S REGISTRATION STATUS AS MSME	Nil



*Sanjeet Kumar*

**MR. SANJEET KUMAR SHARMA**  
**RESOLUTION PROFESSIONAL**  
Regn No:-IBBI/IPA 001/IP-P01132/2018-19/11827  
Registered Address: BE 149, Street No 5,  
Hari Nagar, Delhi-110064  
Email : [cirp.vidpl@gmail.com](mailto:cirp.vidpl@gmail.com)

DATE : 28.04.2025  
PLACE : NEW DELHI